

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3642**

TO BE ANSWERED ON March 16, 2020 / PHALGUNA 26, 1941 (Saka)

'NATIONAL INFRASTRUCTURE INVESTMENT FUND'

3642: SHRI RAHUL RAMESH SHEWALE:

Will the Minister of **FINANCE** be pleased to state:

- (a) the salient features of National Infrastructure Investment Fund (NIIF) along with the present corpus of this Fund;
- (b) the number of infrastructure projects financed by NIIF across the country along with the present status of such projects;
- (c) whether the Memorandum of Understanding signed between India and UAE to mobilize long-term investment into NIIF has achieved the desired results;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other steps taken by the Government to attract long-term investment into NIIF and to ensure adequate funding to infrastructure projects across the country?

ANSWER

**MINISTER OF STATE (FINANCE)
(SHRI ANURAG SINGH THAKUR)**

(a): National Infrastructure and Investment Fund (NIIF) has been created with the objective of attracting equity investments from both domestic and international sources for infrastructure development in commercially viable projects, both greenfield and brownfield, including stalled projects. It has been registered as a Category II Alternate Investment Funds (AIF) under SEBI Regulations. NIIF Trustee Ltd., a 100% Govt. Company is the Trustee of NIIF and NIIF Ltd., having GOI equity of 49% at present is the Investment Manager Company of NIIF. As on date, three funds i.e. Master Fund, NIIF Fund of Funds-I & NIIF-II (Strategic Opportunities Fund) have been established under the NIIF platform and registered with SEBI as Category II Alternative Investment Funds. The proposed corpus of NIIF is Rs. 40,000 Crores (around USD 6 Billion). Government's contribution to the Fund shall be 49% of the total commitment. Currently, NIIF has INR 28,060 crores as capital commitment and an additional commitment of INR 20,429 crores in co-investment rights to investors. In addition, NIIF has tied up with operating partners who invest additional capital at the operating company level.

(b): NIIF Funds have directly and indirectly provided equity and debt financing to 18 and 88 projects respectively across the country. The projects are in various sectors such as renewable energy, ports and logistics, mid-income and affordable housing, airports, etc. and in different stages of development from greenfield to fully operational. One of these is a greenfield Free Trade Warehousing Zone in JNPT port in Mumbai being constructed by NIIF's platform company HIPL.

(c) & (d): Pursuant to the MoU between India and UAE to mobilize long term investment into NIIF, Abu Dhabi Investment Authority (ADIA) committed to invest USD 1 billion equivalent through NIIF. NIIF has also developed further investments with UAE companies accounting for an additional INR 4,840 crore (aprox) commitments.

(e): Government of India has undertaken measures to attract various classes of investors into the infrastructure projects across the country. New PPP models such as Toll Operate Transfer (TOT), Hybrid Annuity Model (HAM) etc. have been implemented for investors who are active in asset creation or in O&M of projects. New financing instruments such as Real Estate Investment Trusts (REITs) and Infrastructure Investment Trusts (InvITs) have been introduced to attract investments from large institutional funds and global investors. A National Infrastructure Pipeline (NIP) has also been launched which is expected provide a clear pipeline of investible opportunities over next 5 years for domestic and international investors.
